

High Court of Karnataka
Bengaluru,
Dated: 17th December 2018

NOTIFICATION NO. HCDB - 163 / 2018

In partial modification of earlier Notification No. HCDB - 144/2018, dated 9th November 2018, the sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from Wednesday the 19th December 2018 are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1.	Hon'ble The Chief Justice	1
2.	Hon'ble Mrs. Justice B.V.Nagarathna	2
3.	Hon'ble Mr. Justice B.A.Patil	3
4.	Hon'ble Mr. Justice N.K.Sudhindrarao	4
5.	Hon'ble Mr. Justice R.Devdas	5
6.	Hon'ble Mr. Justice Mohammad Nawaz	6
7.	Hon'ble Mr. Justice Bellunke A.S.	7

By Order of Hon'ble The Chief Justice,

Date: 17.12.2018

**Sd/-
Registrar (Judicial) I/c**

**HIGH COURT OF KARNATAKA
DHARWAD BENCH**

**MODIFICATION OF ARRANGEMENT OF SITTINGS OF THE HON'BLE
JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM WEDNESDAY THE 19TH DECEMBER 2018**

Priority will be given to old cases

Sl. No.	SITTINGS AND SUBJECTS	COURT HALL
1	<p>Hon'ble Mr. Justice N.K.Sudhindrarao</p> <p>Criminal Appeals (Single Judge matters) - Admissions, Orders and Hearing</p> <p>Criminal Petitions u/s 482 Cr.P.C and WPs under Article 226/227 r/w Sec. 482 Cr.P.C - Preliminary Hearing / Admissions, Orders & Hearing</p> <p>Specially assigned cases</p>	4
2	<p>Hon'ble Mr. Justice Mohammad Nawaz</p> <p>Criminal Petitions u/s 438 and 439 Cr.P.C. - Admissions, Orders & Hearing</p> <p>Criminal Revision Petitions - Admissions, Orders & Hearing</p> <p>Specially assigned cases</p>	6

By Order of Hon'ble The Chief Justice,

Sd/-

Registrar (Judicial) I/c

Date: 17.12.2018